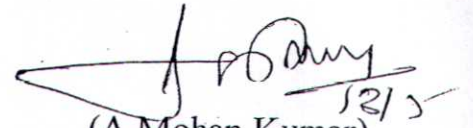


F.No. 01(32)/R/Jud./CESTAT/2012  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66.

Dated :13.5.2013

CIRCULAR

In modification of earlier circular of even no. dated 13.5.2013, Hon'ble President, CESTAT has directed that whenever a Division Bench is not functional, adjournment dates can be given by the Single Member on duty, but not by the Registry or any Ministerial Officer.

  
(A.Mohan Kumar)  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. P.A. to Registrar, CESTAT, New Delhi
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4. Asstt. Registrar, Excise Appeal Branch, Customs & Service Tax Appeal Branch, Single Member Branch, CESTAT, New Delhi
5. Asstt. Registrar, CESTAT, Chennai
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Asstt. Registrar